CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELHI.

PRINCIPAL BENCH, COURT NO. I

EXCISE MISCELLANEOUS APPLICATION NO. 50551 OF 2021 IN EXCISE APPEAL NO. 51767 OF 2021

Shri Ravi Kale

Appellant

VERSUS

Principal Commissioner, Central Goods Respondent and Service Tax, Central Excise, Bhopal.

APPEARANCE

Shri Jitin Singhal, Advocate for the appellant

Shri Rakesh Agarwal, Authorized Representative (DR) – for the Department

CORAM : HON'BLE SHRI JUSTICE DILIP GUPTA, PRESIDENT HON'BLE SHRI P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING : 21.03.2022

ORDERSHEET

List on June 6, 2022. For order see order of date in Excise

Appeal No. 50201 of 2020.

(JUSTICE DILIP GUPTA) PRESIDENT

(P.V. SUBBA RAO) MEMBER (TECHNICAL)